

R.O.C.No.72794-A/2016-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 144 / 2017

The Government in G.O.(Ms).No.41, Labour and Employment (D2) Department, dated 16.02.2016 have issued orders for the Constitution of Additional Labour Court in the cadre of District Judge at Coimbatore :

Thiru A.Manimozhi, Sessions Judge, Mahalir Neethi Mandram, Coimbatore, who has been appointed on transfer as Presiding Officer, Additional Labour Court, Coimbatore, in G.O.(Ms) No.40, Labour and Employment (D2) Department, dated 09.03.2017, is transferred and posted as Presiding Officer, Additional Labour Court, Coimbatore, in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 10.08.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

R.O.C.Nos.72794-A/2016-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru A.Manimozhi, Sessions Judge, Mahalir Neethimandram, Coimbatore – Transferred and posted as Presiding Officer, Additional Labour Court, Coimbatore in the newly sanctioned Court – Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 144 / 2017, dated : 10.08.2017.

.....

Thiru A.Manimozhi, Sessions Judge, Mahalir Neethimandram, Coimbatore, who has been transferred and posted as Presiding Officer, Additional Labour Court, Coimbatore in the newly sanctioned Court, vide High Court's Notification cited, is required to handover charge of his post to the Additional District Judge & Presiding Officer, Special Court under E.C. Act, Coimbatore, on 11.08.2017 A.N. and assume charge of the post of Presiding Officer, Additional Labour Court, Coimbatore, on 12.08.2017 F.N. (Saturday).

As the inauguration of the Additional Labour Court, Coimbatore, is to be held on 12.08.2017 at 10.30 A.M., Thiru A.Manimozhi, is required to report to the Principal District Judge, Coimbatore, on 11.08.2017 A.N., in connection with inauguration of the said newly sanctioned Court.

The Additional District Judge & Presiding Officer, Special Court under E.C. Act, Coimbatore, is required to hold full additional charge of the post of Sessions Judge, Mahalir Neethimandram, Coimbatore, until further orders.

**HIGH COURT, MADRAS.
DATED: 10.08.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**